

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 10<sup>th</sup> September, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 63/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
2.	Original Application No. 64/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
3.	Original Application No. 67/2015(CZ) (M.A.No.439/15)	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. Raman Khandelwal, Applicant	
<b>FOR HEARING</b>				
4.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
5.	(M.A.No.512/15) in Appeal No.44/2015(CZ)	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh Shekhawat, Adv. Mr. A.K.Sharma, Senior Adv. Mr. Rohit Sharma, Adv. Mr. A.K.Sharma, Sr. Adv. Mr. Dharamvir Sharma, Adv.	
6.	Original Application No. 115/2014 (CZ) (M.A.No.399/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6	

7.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 62/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
9.	Original Application No. 66/2015 (CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)